

NAME OF CORPOATE DEBTOR : **M/S SARVOTTAM REALCON PRIVATE LIMITED**

DATE OF COMMENCEMENT OF CIRP : **09TH JULY 2021**

LIST OF CREDITORS AS ON : **30TH MARCH 2024**

LIST OF SECURED FINANCIAL CREDITORS (OTHER THEN FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS)

(AMOUNT IN Rs)

S.NO	Claim No	NAME OF CREDITOR	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM Rs.	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM NOT ADMITTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS, IF ANY				
			DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?	VOTING PERCENTAGE					CHARGE OF SECURITIES	CHARGE AMOUNT	DATE OF CREATION	DATE OF MODIFICATION	REMARKS
1	SRPL/OMKARA/173	Omkara Assets Reconstruction Private Limited	18-Jul-21	37,85,78,899	37,67,95,988	-	37,67,95,988	-	-	16.20%	-	-	17,82,911		Immovable property or any interest therein; Movable property (not being pledge); development rights, cash flows of project etc	50,00,000	25-Nov-16	27-Feb-20	Omkara ARC has submitted the settlement deed by email dated 20.07.2022 between Omkara ARC and Personal Guarantors, Mr. Anil Kasana and Mr. Vikas Jain for the settlement of personal guarantee given against the debt of Corporate
														Immovable property or any interest therein; Movable property (not being pledge); development rights, cash flows of project etc	69,50,00,000	24-Sep-16	27-Feb-20	Debtor and as per account settlement submitted as on 10.08.2022 the claim amount is adjusted after verification.	
TOTAL				37,85,78,899	37,67,95,988	-	37,67,95,988	-	-	16.20%	-	-	17,82,911						

Percentage (%) in CoC 16.20 %

Sd-
CMA Sandeep Goel
 Resolution Professional
 Sarvottam Realson Private limited (Undergoing CIR Process)

Date: 30-03-2024
 Place: New Delhi